

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 322-323 OF 2009

K.M. GUPTA

Appellant (s)

VERSUS

PRAHLAD SINGH TOMER & ORS.  
(Office report on default)

Respondent(s)

Date: 13/12/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA  
(In Chamber)

For Appellant(s)

Mr. M.K. Choudhary, Adv.  
Mrs. Namita Choudhary, Adv.  
Dr. S.K. Verma, Adv.

For Respondent(s)

Mr. Prashant Kumar, Adv.  
Mr. Joseph Pookkatt, Adv.  
Mr. Sunil Singh Pariharm Adv.

Mr. Vikas Bansal, Adv.  
Mr. Mishra Saurabh, Adv.  
Mr. B.S. Banthia ,Adv

UPON hearing counsel the Court made the following  
O R D E R

At the request of learned counsel for appellant, four weeks time is granted to file statement of case.

The statement of case on behalf of respondent Nos.1, 3 and 7 have been filed.

Four more weeks time is granted to respondent Nos, 2, 4, 5 and 6 for filing statement of case after filing the statement of case by the appellant.

[Usha Bhardwaj]  
A.R-cum-P.S.

[Indu Bala Kapur]  
Court Master